

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 7  
**(IB)-532(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank  
Vs.

.... Applicant/petitioner

Haridwar Iron & Ispat Rolling Ltd.

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 05.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**DR. V.K SUBBURAJ**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

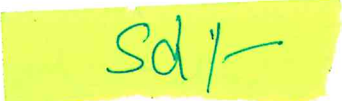
For the Petitioner

**ORDER**

**IA-4086/2020**

None appears for the parties, list the matter on 11.12.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(DR. V.K SUBBURAJ)**  
**MEMBER (TECHNICAL)**

05.11.2020  
Deepak